

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII- 05/2007/6483 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Nogen Senabaya Deori,
District & Sessions Judge,
Udalguri.

Dated Guwahati the th 27 August, 2024

Sub: **Station leave permission.**

Ref:- Your letter No. DJ(U) 5067 dtd. 02.08.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at his own cost, from 03.08.2024 (morning) till 04.08.2024 (morning) of 04.08.2024**, as prayed for. The Civil Judge (Sr. Div.) cum Assistant Sessions Judge, Udalguri, in her absence, the Chief Judicial Magistrate, Udalguri, and in his absence, the in-charge Judicial Magistrate, Udalguri shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-05/2007/6484/A, dated , 07-08-24

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Shree
02/08/24